

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2540

ANSWERED ON:16.12.2008

NATIONAL MINERAL POLICY

Aaron Rashid Shri J.M.;Khan Shri Sunil;Mandal Shri Sanat Kumar

Will the Minister of MINES be pleased to state:

- (a) whether the Working Group of National Mineral Policy(NMP), 2006 has submitted its recommendations to the Government;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the reaction of the Government thereto; and
- (d) the time by which National Mineral Policy, 2008 is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZER AND MINISTRY OF MINES(SHRI B. K. HANDIQUE)

(a) and (b): yes sir, the working group on National Mineral Policy has submitted its recommendation to the Govt. The Government has enunciated its new National Mineral Policy, 2008 based on the suggestion given by the Group of Ministers under the chairmanship of Home Minister. The new National Mineral Policy envisages for simplifying the procedures to reduce delays in grant of mineral concessions. The new National Mineral Policy is available on the website of the Ministry of Mines(<http://mines.nic.in>).

(c) to (d): The Government has received representation from some states on the new National Mineral Policy, 2008, raising concerns on the need to allow the State Government to give preference to value addition within the state, policy on seamless transition, security of tenure, need to strengthen Public Sector Undertakings (PSUs) and allow preferential treatment in grant of mineral concessions to PSUs, apart from requesting for levy of royalty on ad valorem basis. These issues had been considered and appropriately addressed by the Government before the enunciation of National Mineral Policy, 2008. Based on the policy guidelines enunciated in the new mineral policy, a task force consisting of representatives from governments of chief mineral producing States is deliberating amendments to the mining law.